

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3623
ANSWERED ON:11.12.2009
BIOGAS AND POWER FROM WASTE
Singh Shri Dushyant;Singh Shri Radha Mohan

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to produce biogas and power from the urban and industrial wastes in the country;
- (b) if so, the details of the Central Scheme introduced for the purpose;
- (c) the names of States where the scheme has been introduced; and
- (d) the details of central assistance extended to the State Governments since the inception of the Scheme?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a)&(b): Yes, Madam. Ministry of New and Renewable Energy is implementing programmes on energy recovery from urban and industrial wastes through biogas generation or combustion route for production of process heat and /or power. The programmes provide for financial assistance for setting up of projects, research & development and awareness raising activities.

(c): Schemes are applicable for all the States and Union Territories, however, projects on energy recovery from urban and industrial wastes with an aggregate capacity of about 100 MWeq. have been set up in the States of Andhra Pradesh, Gujarat, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Tamil Nadu, Uttar Pradesh and Uttrakhand.

(d): Waste-to-energy projects are mainly set up by industries and other private developers to treat wastes and recover energy. Central assistance is provided to the project promoters for setting up of projects. State nodal implementing agencies are provided service charges @ one per cent of central financial assistance limited to Rs. 5 lakh per project.